NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 68(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY:

Mr Dinesh Gupta thrugh His GPA Sh. Rajesh Gupta Vs.

M/s. Bharat Rasayan Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NC		DESIGNATION	REPRESENTATION		SIGNATURE
1.	Rishi Swal	Adv.	Respondent	2	
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For orders, see order in CP 64(ND)/2016